

the Factory and quality control over the products manufactured in the Factory exists at all stages. During the year 1966-67, 63.68 lakhs Nos. of transistors and diodes were manufactured and inspected by the Inspection Department and stores credited.

(b) No, Sir.

(c) and (d) Do not arise.

श्री भारत सिंह चौहान : अखबार में यह निकला था कि 25 लाख रुपये के मूल्य के ट्रांजिस्टरों को प्रतिरक्षा अकादमी द्वारा घटिया किस्म का घोषित करके रिजैक्ट कर दिया गया है और उन में जो एक क्रिस्टल पाट होता है उस को वहां के कमचारियों ने बजरी तथा कंक्रीट के साथ मिला कर कारखाने के अन्दर सड़क बनाने में उपयोग किया था. मैं जानना चाहता हूँ कि यदि यह सच है तो मंत्री महोदय को इस बारे में क्या कहना है ?

श्री ल० ना० मिश्र : संख्या तो मैं उन की नहीं बतला सकता हूँ लेकिन यह बात सही है कि जो ट्रांजिस्टर सब-स्टैन्डर्ड होते हैं, यानी घटिया दर्जे के होते हैं, उन को बर्बाद करना होता है ताकि दूसरी जगहों पर वह इस्तेमाल में न लाये जा सकें और उन का उपयोग सड़क बनाने के अन्दर इस तरह से करके लगा दिया जाता है। ऐसा इसलिए कर दिया जाता है कि बाजार में वह बिक न सकें और उस को लेकर चोरी न हो।

श्री यज्ञ दत्त शर्मा : इस तरह से सड़क बनाने में जो इन का उपयोग किया गया तो क्या उस सड़क पर कोई उन से गीत भी गूँज रहा था ?

श्री भारत सिंह चौहान : अगर कोई ऐसी घटना हुई है और वहां पर यह वेस्ट ट्रांजिस्टर उस रोड के बनाने में लगाये गये हैं तो सरकार ने क्या ऐसे कर्मचारियों के खिलाफ कोई जांच आदि की है ?

श्री ल० ना० मिश्र : जांच करने की जरूरत नहीं है क्योंकि हम जानते हैं कि इस तरह की सब-स्टैन्डर्ड चीजों को बर्बाद कर देना चाहिए और ऐसा ही वहां पर किया गया।

MR. SPEAKER : I am extremely sorry I have extended the Question Hour by 5 minutes. I did not see it.

SHRI NAMBIAR : I thought you were extending the time deliberately and we are getting more time for question Hour.

MR. SPEAKER : No, no.

SHRI C. K. BHATTACHARYYA : The suggestion came from the Chair that the Minister might reply to two other questions relating to Nagaland, viz., Nos. 489 and 504.

MR. SPEAKER : Not from the Chair. It is written here 'Similar'. But I accepted what the Minister said. Don't worry.

Now, Short Notice Question.

SHORT NOTICE QUESTION

FLOW OF BARAUNI OIL INTO POND

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S.N.Q. 5. SHRI MRITYUNJAY PRASAD :

SHRI DHIRESWAR KALITA :

SHRI RABI RAY :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government's attention has been drawn to a news item published in the Indian Nation, Patna, on the 26th July, 1968 under caption "Barauni oil flows into Pond" ; and

(b) if so, Government's reaction thereto and the steps taken to avoid recurrence of such surplus flows ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) and (b). Yes, Sir. On the 24th July, 1968, it was noticed that some oil had escaped from the tank farm of the Barauni Refinery into a pond just outside the refinery. Preliminary investigations reveal that a drain valve of an intermediate coking gas oil tank had been left open on the night of 23rd/24th July, 1968, resulting in the outflow of approximately 10 metric tonnes of 'Coking Gas Oil'. The sewage should have normally carried this drained oil to the oil recovery system. But the oil recovery system was choked with lumps of wax near the manhole just outside the tank farm wall. The cover of the manhole was partially open, and the drained oil after filling the manhole over-flowed and found its way to the borrow pit nearby.

2. Three operators have since been charge-sheeted and suspended for negligence of duty. A departmental enquiry has also been ordered by the General Manager from whom a further report is awaited.

3. The following security measures have also been taken :

- (i) The provision of sluice gates at all open drains which will trap any oil in the water going out of the Refinery. The oil entrapped if any will be skimmed daily to prevent recurrence of such incidents.
- (ii) The Division Heads of Shifts have been instructed to undertake extensive and vigorous visits to various units and areas in the refinery and report anything abnormal and take immediate action.
- (iii) The security officer will visit all outlets twice a day and make a report.
- (iv) Improvement in the lighting up and clearing of the concerned areas.

श्री मृत्युञ्जय प्रसाद : मैं यह जानना चाहूंगा कि इस भूल को पकड़ने में कितना समय लगा क्योंकि जो 20 टन तेल बहा है और वह भी आप के कहे से जाहिर होता है कि वह ड्रेंज आयल मैनहोल को भरने के बाद ऊपर से बहता हुआ गया है और यह तेल एक ऐसी चीज है जिसकी कि गंध काफी दूर तक मिल जाती है लेकिन वह इस तरह से बहता रहा तो वह कब तक बहता रहा जबकि आप को उस के बहने के बारे में पता चला ?

पिछले साल छबर निकली थी कि कुछ ऐसी ही भूल गोहाटी में भी हुई थी और वहां लगभग एक मील दूर जाकर नाली में उस बहने वाले तेल का पता चला था और ऐसी भूलें बारबार होने से मन में यह झंका होती है कि यह केवल भूल ही नहीं है बल्कि उस के पीछे कुछ विनाश प्रवृत्ति भी है, सैबोटैज भी है। मेरे हाथ में सर्वेलाइट अखबार है जिसमें यह दिया हुआ है कि पुलिस के पास भी आप के यहां से रिपोर्ट की गई है और उस की जांच हो रही है तो मैं जानना चाहता हूं कि उस जांच से सैबोटैज का कुछ पता चला है

कि नहीं और अगर पता चला है तो उस के लिए आप क्या कर रहे हैं ?

SHRI RAGHU RAMAIAH: From the quantity it has been estimated that the oil would have been flowing from 8:30 P.M. to 10:30 P.M. Actually they found it next day at 1 P.M. All these matters will no doubt be enquired into by the department enquiry committee. The Ministry shares the apprehension of my hon. friend.

श्री मृत्युञ्जय प्रसाद : सैबोटैज के बारे में आप ने क्या किया ?

SHRI RAGHU RAMAIAH : The departmental enquiry committee will cover the aspect of sabotage also. I share the apprehension of my hon. friend that this should not have happened normally.

श्री मृत्युञ्जय प्रसाद : पुलिस ने सैबोटैज के बारे में एन्क्वायरी शुरू की है या नहीं ?

SHRI DHIRESWAR KALITA : This is not the first time that this sort of thing has happened in Barauni refinery. In the last session also we have discussed the earlier occurrence, when Ganga was blazing and ultimately it was proved that there was leakage from Barauni refinery and Ganga water was polluted. The Minister was protesting in this House and the Barauni refinery had to be closed for 2 or 3 days, resulting in huge loss to the public sector project. Again this time it has happened. I thank the Minister for accepting the short notice question. On 7th July, a similar thing happened at Gauhati. Oil was leaking from the storage tank and it was flowing for one mile long along the drain which carries the refuse of the refinery. It was 6 AM and I was in bed. The whole sky was dark and people were crying in panic. It was found after sometime that oil was flowing from Gauhati refinery.

Now, this thing has happened for the second time in Barauni refinery. I want to know whether any automatic device has been adopted by the Government or by refinery technicians to ensure that when the storage tanks are filled, automatically it will stop further filling of oil ? So far as the management is concerned, we have always been appointing ex-Generals and ex-ICS men as managers. What have they to do ? Are they there to shoot or make left-right business ? They do not know anything. I want to know whether the managers

of the Gauhati refinery and Barauni refinery have been taken to task for these failures? May I also know whether the Government will appoint any enquiry committee to prevent further recurrence of such incidents in the public sector refineries?

SHRI RAGHU RAMAIAH : As regards the mechanism of preventing the escape of oil, it is necessary that every tank must have a discharge valve, because when the tank has to be cleared, water has to be let out. If somebody negligently or maliciously or for some mysterious reason removes it and does mischief, the proper thing is to punish them. In such a case, what should be done is, the oil which flows from the valve must be sent back to the oil refinery system. That is the precautionary system we have indicated. About the management, I would not like to castigate the whole management. Whether he is an ex-General or anybody else, when we appoint a manager, we take every precaution to ensure that he has the necessary experience. Whether in this case there was any managerial fault or administrative lapse will be known when the enquiry is complete. We will not certainly spare anybody. It is a bad thing that oil should leak out. It is a very bad thing it should happen a second time. About the enquiry, there is already a judicial enquiry going on into the earlier leakage. In this case, the departmental enquiry is comprehensive enough to cover even the aspect of sabotage.

श्री कामेश्वर सिंह : पब्लिक सेक्टर रिफाइनरीज में जितनी बदइंतजामियां हैं वह आप के सामने है। गौहाटी और बरौनी का मसमला भी इसी प्रकार का है। मंत्री महोदय ने कहा कि थोड़ा सा तेल बहा है। परन्तु अखबारों में यह रिपोर्ट है कि पांच घंटों तक तेल बहता रहा। एक ओर तो इस तरह से आप का तेल बह कर बरबाद होता है और दूसरी ओर आज कल खगरिया सब-डिवीजन में, जहा बाढ़ आई हुई है, मिट्टी के तेल की इतनी कमी है कि पिछले दस दिनों से जनता को मिट्टी का तेल नहीं मिल रहा है। मैं मंत्री महोदय से जानना चाहता हूँ कि खगरिया सब-डिवीजन में जो तेल की कमी

है या सरकार की बदइन्तजामी के कारण जो तेल बह जाता है, उस की सप्टाई को इम्प्रूव करने के लिये क्या किया जा रहा है? क्या मंत्री महोदय सदन को यह आश्वासन देने कि भविष्य में इस प्रकार की बदइन्तजामी कभी नहीं होगी?

SHRI RAGHU RAMAIAH : Kerosene shortage, I am afraid, has nothing to do with this. We have been trying to import kerosene also but sometimes due to transport difficulties there has been shortage in some parts of the country but it has really nothing to do with this.

SHRI BASUMATARI : May I know the reason why for filling up the managerial posts you select retired Generals and others instead of finding out technical men?

SHRI RAGHU RAMAIAH : Actually the personnel appointed to manage the Barauni Refinery had two or three years experience of running the Gauhati Refinery.

श्री राम चरण : जिस प्रकार से पहले गंगा में बरौनी का तेल बहा और गौहाटी में भी उसी का खास वजह यह है, जहां तक मेरी जानकारी है, कि उसके जो अधिकारी हैं वह उस तेल को निकाल कर बेच देते हैं और जब मीटर शार्टेंज शो करता है तब सैबोटेज करा कर उस को लीक करा देते हैं और इस तरह से डेफिसिट पूरा करते हैं। क्या सरकार ने इस के बारे में कोई जानकारी की है?

SHRI RAGHU RAMAIAH : May I request, Sir, that the House await the findings of the judicial inquiry committee as well as this committee. Then we can come to our own findings and take remedial measures.

SHRI D. C. SHARMA : Whatever one may say in defence of these refineries and other things there is no doubt about the fact that during the last two years these refineries have deteriorated so far as production is concerned and so far as increase in the anti-social elements in these refineries is concerned who try to sabotage every effort of whoever the manager may be. May I know if the Government has given

sufficient powers to these financial committees and other committees to deal with : firstly, the appointment of managers who are competent to do the job ; secondly, the elimination of the anti-social elements and the entrustment of this work to the manager ; and, thirdly, how the sabotaging efforts of some of these persons can be averted because, as you know, some of these refineries are situated in one of the most strategic areas ?

SHRI RAGHU RAMAIAH : The General Managers are appointed by Government after a thorough enquiry into their background. As regards their powers, whatever powers are necessary are given and will be given. About the acts of sabotage, Government is always vigilant and whenever anything comes to their notice, after investigation or otherwise, they do everything possible to stop it.

श्री ओम प्रकाश त्यागी : बरौनी और गौहाटी के बारे में बहुत दिन पहले यह बात आई कि गंगा में पेट्रोल निकला। मैं मंत्री महोदय से जानना चाहता हूँ कि इस चैतावनी के पश्चात् गवर्नमेंट ने कोई प्रकाशन क्यों नहीं लिया, जिस में दुबारा इस तरह की घटना होती ? आप ने जो एन्क्वायरी कमेटी बिठलाई है उस के टर्म्स आफ रिफरेंस क्या हैं, और आप ने मैनजर को सस्पेंड किया या नहीं ?

SHRI RAGHU RAMAIAH : We have suspended the operators who are responsible for checking the valve. If the inquiry reveals any defect or lacuna on the part of superior officers we will not spare any of them.

श्री द्वा० ना० तिवारी : बरौनी में यह कोई नई घटना घटित नहीं हुई है। वहाँ आश्चर्यजनक घटनायें घटित होती रही हैं और शुरु से ही होती आ रही हैं। अब तो गैस लीक की है और उसकी वजह से काम को रोक दिया गया है। लेकिन पहले गंगा में तेल बहने के कारण आग लग गई थी। पानी वहाँ का इतना गंदा हो जाता है कि पशु उस जल को पी कर मर जाते हैं। तेल बह कर पांड में चला गया है। यह जो सब वहाँ

अव्यवस्था चल रही है, यह सब जो वहाँ गढ़-बड़ी चल रही है इसको, दुरुस्त करने के लिये क्या यह अच्छा नहीं होगा कि सरकार इसकी पूरी तरह से इन्क्वायरी करे और वहाँ जो ऐसी घटनाएं आए दिन होती रहती हैं, वे घटित न हों, ऐसी कोई व्यवस्था करे ? क्या सरकार ऐसी कोई कमेटी बनाएगी जो बरौनी के सम्बन्ध में सारी बातों की तहकीकात करे और पता लगाये कि न केवल परसौनल साइड पर बल्कि टैक्नीकल साइड में भी ऐसी घटनायें क्यों हो रही हैं और उनको रोकने के लिए क्या उपाय किये जायें और जो रिपोर्ट वह कमेटी दे उस पर कोई समुचित कार्रवाई हो ताकि ऐसी घटनायें फिर न हों।

THE MINISTER OF PETROLEUM AND CHEMICAL AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : The Commission of Inquiry which has been appointed is also a technical committee. It includes technical people. Some of these matters are gone into by it. Recently, we have a very high-level team from the Soviet Union and these Soviet technicians and our technicians are also carefully looking into the functioning of the Barauni refinery.

SHRI HEM BARUA : Due to indifference and negligence of the authorities of the two refineries in the public sector, Barauni and Gauhati, they are behaving in an atrocious manner. This is not the first time that oil has leaked out of the refineries. For instance, in the Barauni refinery oil leaked out to the Ganga and Ganga was on fire. And, then, what happened to the Gauhati refinery on the 7th ? Oil from the Gauhati refinery leaked out because the tank was overflowing with oil. It is only because of the timely action of the police that the calamity of Gauhati being in flames could be averted. Now the Minister has admitted that in Barauni the oil overflowed the tank and flowed into the pond because it must find a place to stay. Now, whatever that might be, may I know from the government (a) whether the persons who were responsible for this overflow of oil are apprehended and, if they are apprehended whether any action has been taken against them and (b) whether in appointing General

Managers of refineries the State Governments are consulted and, if the State Governments are consulted, whether their opinions are taken into account or not ?

SHRI RAGHU RAMAIAH : I may assure the House that we share the anxiety and concern of the House that this kind of thing should not happen over and over again. In fact, I expressed my concern to the Chairman of the Indian Oil Corporation this morning. We have already suspended the operators immediately responsible for it. Before any further steps should be taken we must await the report of the departmental inquiry committee as well as the judicial inquiry committee. Whoever is responsible for it, we will not hesitate to take action in that matter.

SHRI HEM BARUA : They should suspend the Chairman of IOC.

SHRI P. VENKATASUBBIAH : In the context of government's decision in having some of these army officers to man these refineries and other complexes, may I know whether the government has taken care to see that the proper type of training is given to these people not only about the disciplinary behaviour of the chief executive but also the manner in which is public relationship with the personnel is carried on and other factors ? Has the government given serious thought to the question of giving sufficient training to these army officers, before they are appointed so that they can look after not only the disciplinary aspect but also the proper running out of the refineries ?

SHRI ASOKA MEHTA : There are only two officers drawn from the army in the IOC and they have discharged their responsibilities very ably.

श्री हुकम चन्द कछवाय : अभी बताया गया है कि आप्रेंटर्ज को निकाला गया है, उनको सजा दी गई है। हमेशा ही ऐसा होता है कि अच्छा काम अगर हो तो इनाम बड़े अफसरों को दिया जाता है, प्रोत्साहन बड़े अफसरों को दिया जाता है और जब खराब काम होता है तो छोटे लोगों को दंड दिया

जाता है। मैं जानना चाहता हूँ कि क्या सरकार इस रवैये में परिवर्तन करेगी ?

पिछली बार जब तेल लीक किया और अब जो बेल लीक किया इस का मूल्य कितना है क्या सरकार ने इसका अंदाजा लगाया है ?

जो विभागीय जांच की जाएगी, मैं जानना चाहता हूँ कि उस विभागीय जांच के लिए कौन कौन लोग लिये गये हैं, उनके नाम क्या हैं ?

SHRI RAGHU RAMAIAH : The oil which has leaked out is about 20 tonnes. It is coking gas oil which is an intermediary used for the production of light diesel oil. The value is estimated to be between Rs. 2,000 and Rs. 3,000. As to the names of the members of the inquiry committee, I shall lay it on the Table of the House.

WRITTEN ANSWERS TO QUESTIONS

संसद् सदस्यों के लिये टेलीविजन सैट

* 484. श्री रामसेवक यादव : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने संसद् सदस्यों को विदेशी टेलीविजन सैट मुफ्त देने का निर्णय किया है;

(ख) क्या यह भी सच है कि विदेशी मुद्रा की कमी के कारण इस योजना की क्रियान्विति में कठिनाई हो रही है; और

(ग) यदि हाँ, तो सरकार ने किस आधार पर ऐसा निर्णय लेना आवश्यक समझा विशेष-तया जबकि देश में वित्त सम्बन्धी संकट है ?

सूचना तथा प्रसारण मंत्री (श्री के० के० शाह) : (क) और (ख) सरकार संसद् सदस्यों को मासिक किराये या हायर-परचेज आधार पर टेलीविजन सैट देने के एक प्रस्ताव को तैयार कर रही है। योजना का विवरण तैयार किया जा रहा है। जहाँ तक सम्भव होगा ये सैट भारत के बने हुए होंगे।